Written Answers

THE MINISTER OF STATE IN THEMINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R NARAYANAN):- (a) and (b) Yes, Sir. The proposal has been thought of in order to:

- 1. facilitate the flow of administrative and financial information;
- 2. organize serives on non-bibliographical databases on specialists equipment projects etc.;
- 3. offer massage switching/electronic mail services;
- 4. facilitate sharing and exchange of library resources;
- 5. organize on-line database services on subjects like food technology, natural products chemistry, medicinal plants etc.
- 6. and facilitate exchange of scholarly information among R&D workers.

Export of Electronic Components

4396. SHRI SHIV PRATAP MISHRA: will the PRIME MINISTER be pleased to state:

- (a) whether there is any proposal under Government's consideration for export of Electronic com ponents; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS' OF OCEAN DEVELOPMENT ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.R. NARAYANAN):

(a) and (b) Proposals are considered by the Government for setting

up of 100% export oriented units including electronic components. Presently, there is no proposal under consideration for Export of Electronic Components.

For promoting exports, a number of incentives have been extended to the industry which include cash compensatory support (CCS), Duty Drawback and Import Replenishment Licences. Besides, a 5 year tax holiday option to claim CCS has been given to units in the Export Processing Zone (EPZ) and those under 100% Export Orinted Scheme.

Delay in Nuclear Plan

4397. RHRI SHIV PRATAP MISHRA: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that due to opposition by the Ministry of Environment and Forests nuclear plan is likely to slip by five years; and
- (b) if so, the action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN ATOMIC DEVELOPMENT, **ELECTRONICS** ENERGY, ELECTA

AND SPACE (SHRI NARAYANAN): (a) and (b) Like any other project, sitting of Nuclear Power Plants needs the clearance of the Ministry of Environment and Forests. Department of Atomic Energy and Ministry of Environment are working in a co-ordinated manner to resolve issues on sitting applications from Department of Atomic Energy and there is no opposition from Ministry of Environment and Forests in respect.